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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

The Committee approved the deletion of the three entries specified below from its Consolidated List. The Committee approved these de-listings following the review of these names, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida individuals Section C

QI.A.110.03. Name: 1: FATHUR 2: ROHMAN 3: AL-GHOZHI 4: na
Title: na **Designation:** na **DOB:** 17 Feb. 1971 **POB:** Madiun, East Java, Indonesia **Good quality a.k.a.:** a) Al Khozi, Fathur Rohman b) Al Khozi, Fathur Rahman c) Al-Khozi, Fathur Rohman d) Al-Khozi, Fathur Rahman e) Alkhozi, Fathur Rohman f) Alkhozi, Fathur Rahman g) Al-Khozi, Fathur Rohman h) Al-Khozi, Fathur Rahman i) Randy Alih j) Randy Ali k) Alih Randy l) Randy Adam Alih m) Sammy Sali Jamil n) Sammy Salih Jamil o) Rony Azad p) Rony Azad Bin Ahad q) Rony Azad Bin Ahmad r) Rony Azad Bin Amad s) Edris Anwar Rodin **Low quality a.k.a.:** a) Abu Saad b) Abu Sa'ad c) Freedom Fighter **Nationality:** Indonesian **Passport no.:** Philippines GG 672613 **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 26 Nov. 2004) **Other information:** Reportedly killed in October 2003 in the Philippines.

QI.B.112.03. Name: 1: HUDA 2: BIN ABDUL HAQ 3: na 4: na
Title: na **Designation:** na **DOB:** a) 9 Feb. 1960 b) 2 Feb. 1960 **POB:** Solokuro subdistrict in Lamongan district, East Java province, Indonesia **Good quality a.k.a.:** a) Ali Gufron b) Ali Ghufron c) Ali Gufron al Mukhlas **Low quality a.k.a.:** a) Mukhlas b) Muklas c) Muchlas d) Sofwan **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 25 Jul. 2006, 23 Dec. 2008) **Other information:** Reportedly deceased in Nov. 2008.

QI.S.121.03. Name: 1: IMAM 2: SAMUDRA 3: na 4: na
Title: na **Designation:** na **DOB:** 14 Jan. 1970 **POB:** Serang, Banten, Indonesia **Good quality a.k.a.:** a) Abdul Azis b) Abdul Aziz ben Sihabudin c) Faiz Yunshar **Low quality a.k.a.:** a) Kudama b) Hendri c) Heri d) Fatih e) Abu Omar **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 23 Dec. 2008) **Other information:** Reportedly deceased in Nov. 2008.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This note verbale informs about the eighth update of the List in 2010.

5 May 2010